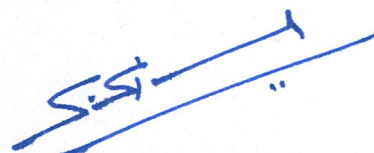


FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR MORPHEUS PRODEVELOPERS PRIVATE LIMITED OPERATING IN REAL ESTATE DEVELOPMENT SECTOR AT PLOT NO. 2 GH-04, SEC-4, GREATER NOIDA WEST- 201307 U.P.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	MORPHEUS PRODEVELOPERS PRIVATE LIMITED PAN- AAGCM1437L CIN: U70101DL2009PTC193186
2.	Address of the registered office	1 MAIN ROAD MAUJPUR, DELHI, India, 110053
3.	URL of website	https://www.morpheusbluebell.net.in/
4.	Details of place where majority of fixed assets are located	Project Name: "Morpheus Bluebell" PLOT NO. 2 GH-04, SEC-4, GREATER NOIDA WEST-201307 U.P.
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Available
7.	Number of employees/ workmen	Not Available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://drive.google.com/drive/folders/1EKaVzoCqEg0jV1VNbjCsSINyO2SN9T9S?usp=drive_link
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://drive.google.com/drive/folders/1EKaVzoCqEg0jV1VNbjCsSINyO2SN9T9S?usp=drive_link
10.	Last date for receipt of expression of interest	12.06.2025 (15 days from 28.05.2025)
11.	Date of issue of provisional list of prospective resolution applicants	20.06.2025 (8 days from 12.06.2025)
12.	Last date for submission of objections to provisional list	25.06.2025 (5 days from 20.06.2025)
13.	Date of issue of final list of prospective resolution applicants	05.07.2025 (10 days from 25.06.2025)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10.07.2025 (5 days from 05.07.2025)
15.	Last date for submission of resolution plans	13.08.2025 (34 days from 10.07.2025)
16.	Process email id to submit Expression of Interest	cirp.morpheusprodevelopers@gmail.com



SHAIENDRA SINGH

Resolution Professional in the matter of
M/s Morpheus Prodevelopers Private Limited.

Appointed vide order dated 19.11.2024

Passed by the Hon'ble NCLT, New Delhi, Bench – IV,
In CP (IB) 62/ND/2024

[Regd.No. IBBI/IPA-002/IP-N00471/2017-18/11372]
(AFA valid till 31.12.2025)

Date: 28.05.2025

SHAIENDRA SINGH

Resolution Professional

In Morpheus Prodevelopers Private Limited

IP Registration No.:

IBBI/IPA-002/IP-N00471/2017-18/11372